

AFFAIRS be pleased to refer to the reply given to Starred Question No. 848 on the 30th June, 1967 and state :

(a) whether adequate measures have since been taken to start the manufacture of consumer goods in the public sector;

(b) if, so the details thereof; and

(c) the time by which the production will start?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) to (c). Although a final view on the likely provision in the Fourth Five-Year Plan for the consumer goods Industries and the nature of schemes that would be included in the public sector is yet to emerge, the implementation of the continuing schemes is progressing. The synthetic drug plant at Sanatnagar and the antibiotics plants at Rishikesh have gone into production. The ophthalmic glass project and the security paper mills are in a fairly advanced stage of completion. Two cement plants have been taken up for construction by the Cement Corporation of India. Hindustan Photo Films, Ootacamund commenced production of Cine Film Positive (Black and white) and X-Ray Films in January, 1967. Active steps are being taken to set up additional capacity for cement paper and newsprint in the Public Sector.

IMPORT OF SYNTHETIC YARN

*848. **DR. RANEN SEN:** Will the Minister of COMMERCE be pleased to state:

(a) whether the association of man-made fibre industry has criticised Government's policy on import of synthetic yarn;

(b) if so, what are the points of criticism; and

(c) Government's reaction thereto ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The Association of Man-made Fibre Industry have pointed out that Government ought to have made a proper and realistic assessment of the requirement of synthetic (nylon) yarn needed by the Man-made fibre weaving industry based on the number of powerlooms actually working over a period of time and that huge imports of nylon yarn of the order of Rs. 33 crores are bound to

disrupt the economy of the indigenous fibre and yarn producing industry.

(c) The criticism is not justified as the total demand is estimated at 10 million Kgs. while the production in the country comes to about 2.4 million Kgs.

NEW FACTORIES IN RAJASTHAN

*849. **SHRI D. N. PATODIA:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government of Rajasthan have requested the Central Government for the installation of a scooter factory, a heavy electrical plant and two fertiliser factories in the State;

(b) if so, when the requests were received;

(c) whether any decision has been taken in this regard; and

(d) if so, when it is likely to be taken ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) and (b). Government have not received any proposal from the Government of Rajasthan for establishing heavy electrical plant of fertiliser factories in that State. An application for the establishment of a factory in Rajasthan for the manufacture of scooters was received from the Government of Rajasthan (State Enterprises Department) Jaipur on the 30th August, 1965.

(c) Not yet, Sir.

(d) A final decision on all pending applications for the manufacture of scooters including the one received from the Government of Rajasthan is likely to be taken by the middle of March, 1968.

ABOLITION OF RAILWAY BOARD

*853. **SHRI RABI RAY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware of the public demand to do away with the Railway Board; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). There have been suggestions by some Honourable Members in the Parliament to

the effect that the Railway Board should be abolished. As explained during the discussions on Demands for Grants relating to Railway Budget for 1967-68, the existing management-cum-technical setup of the Railway Board is considered well suited to run a concern like the Railways. In any case, the Administrative Reforms Commission have appointed a study team which will examine the administrative and financial arrangements for the working of the Indian Railways.

USE OF IMPORTED COMPONENTS FOR CAR MANUFACTURING

*854. SHRI YOGENDRA SHARMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether impoted components are still being used in the manufacture of cars in India;

(b) if so, the quantity of imported components being used in the Manufacture of cars at present;

(c) whether the question of replacing the imported components by indigenous components has been considered by Government; and

(d) if so, the decision taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) The quantum of imported components and indigenous content of each of the three makes of cars are as under:

Make of Car	Value of Indigenous content	
	Rs.	Rs.
Ambassador	350	97%
Fiat	185	98.1%
Standard Herald	1150	91.2%

(c) and (d). Concerted efforts are being made to substitute the imported items by indigenous items, by development of their manufacture in the plants of the car manufacturers or of the ancillary manufacturers.

CONSTRUCTION MATERIALS FOR BOKARO STEEL PROJECT

*855. SHRI INDRAJIT GUPTA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether orders for construction materials and equipment required by the Bokaro Steel Project have been allocated to the major structural fabricators in the country; and

(b) if so, whether it is a fact that hardly any such orders have been placed with the leading firms in West Bengal which are badly affected by recession?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): (a) and (b). The Hon. Member is presumably referring to orders for steel structurals required for Bokaro Steel Plant. Orders have recently been placed for the major part of these requirements and a fair amount of work has gone to firms in West Bengal.

UTILIZATION OF KIPPING LOAN

*856. SHRI S. R. DAMANI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the utilisation of Kipping Loan from U.K. is slow;

(b) if so, the reasons therefor; and

(c) the steps taken to accelerate its utilisation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) No, Sir.

(b) and (c). Do not arise.

FIVE STAND COLD ROLLING MILL

*857. SHRI CHENGALRAYA NAIDU: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Soviet Government has agreed to set up a five stand cold rolling mill in Urals for India and if so, the reaction of Government thereto;

(b) the estimated capacity of production of steel sheets annually;